

1	2	3
1986-87	Rs. 77.25 lacs	Rs. 75.17 lacs
1987-88	Rs. 81.60 lacs	Rs. 65.50 lacs (Appox.) (The actual expenditure is under compilation.)

The estimated budget for the year 1988-89 is Rs. 94.95 lacs.

(c) Various action plans for the beautification of NDMC area are being considered. These plans include systematic plantation of flowering and shady trees in NDMC area, development of green strips on various roads, development of Triangular plots etc., renovation of roundabouts and other parks.

(d) At present there is no such proposal with the NDMC.

(e) Does not arise in view of (d) above.

[*Translation*]

Increase in Lal Dora of Delhi Villages

5009. SHRI BHARAT SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Lal Dora limit of Delhi villages has not been increased since long;

(b) whether Government propose to increase such limit in respect of certain villages where it is essentially required; if so, the names of the villages in respect of which this limit is proposed to be increased during the current year, the time by which it will be increased; and

(c) whether Government propose to increase the Lal Dora limit in respect of 50 villages every year and thus cover the entire rural area of Delhi within the next three year period?

THE MINISTER OF STATE IN THE

MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) Phirni (Extended Lal Dora) has been extended in different villages from time to time through the process of Consolidation of Land Holdings.

(b) A proposal for notifying a few more villages for Consolidation is under consideration of the Delhi Administration.

(c) There is no such proposal.

[*English*]

Direct Flight from Trivandrum to Gulf

5010. PROF. P.J. KURIEN: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state.

(a) whether there is a demand for additional direct flights from Trivandrum to the Gulf countries; and

(b) if so, the number of additional flights introduced and proposed to be introduced between Trivandrum and Gulf countries during 1986-87 and 1987-88?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) and (b). As a result of monitoring the requirements of additional flights, Air India increased their weekly frequencies from 8 to 9 in 1986-87 and from 9 to 13 in 1987-88 on Trivandrum-Gulf route.

[*Translation*]

Alleged Bungling In Railway Parcels

5011. SHRI SHANTI DHARIWAL: Will

the Minister of RAILWAYS be pleased to state:

(a) whether Government's attention has been drawn to the news item appeared in the 'Navbharat Times' dated 15 May, 1988 under the caption "Noton Ke Bandal ki Jageh Sadde Kagaz";

(b) whether it is a fact that cases of irregularities in parcels, particularly in open deliveries have come to notice at big stations in most of the divisions on the Western Railway; and

(c) if so, the details of steps taken by Government to check such incidents?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir. Both Police and Railway authorities are conducting enquiries into a case of shortage of stamp papers detected at Bettiah Railway Station on 5.5.1988.

(b) No, Sir. No such case of irregularities in handling of parcels, particularly in regard to open deliveries, have come to notice on Western Railway.

(c) In view of reply to (b) above, the question does not arise. However, following preventive steps are being taken as a regular measure:—

- (1) Security arrangements are provided at all major parcel sheds and transhipment sheds.
- (2) Observance of rules relating to booking, stacking, transhipment and delivery of parcels is insisted upon.
- (3) Valuable goods/insured packages are kept in the strong rooms of the parcel/transhipment sheds.
- (4) Major parcel sheds/transhipment points are being guarded

round the clock.

- (5) Surveillance is kept on the movements of suspected persons around parcel sheds/transhipment points.

[English]

Delayed in departure of IC-186, on 16 July, 1988

5012. PROF. MADHU DANDAVATE: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether it is a fact that flight IC-186 from Delhi to Bombay Scheduled to leave Delhi at 3.40 p.m. on 16 July, 1988 was delayed upto 6 p.m.;

(b) if so, the reasons therefor;

(c) whether it is a fact that at 6 p.m. all the air passengers had entered the aircraft and then it was announced that due to VIP movement the airport was closed for traffic and the departure of the flight IC-186 would be further delayed by half-an-hour;

(d) if so, whether any complaints from an M.P. on board or other passengers have been received in this regard; and

(e) if so, whether any inquiries into the complaint have been made?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) No, Sir. Indian Airlines flight IC-186 left Delhi on time at 0700 hrs. on 16 July, 1988.

(b) to (e). Do not arise.

EMU Coaches in Eastern Railway

5013. SHRI ATISH CHANDRA SINHA: Will the Minister of RAILWAYS be pleased to state:

(a) whether EMU Coaches emanating